

Wages of Labour

8943. SHRI R.N. RAKESH:
SHRI MANIKRAO HODLYA
GAVIT:

Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to increase the minimum wages of labour working in the capital;

(b) if so, the details thereof:

(c) the time by which the above proposal is likely to be implemented; and

(d) if not, the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) No, Sir.

(b) and (c). Does not arise.

(d) Delhi Administration, while fixing/ revising the minimum rates of wages which are enforceable from 1st May, 1989, has decided to introduce a Variable Dearness Allowance @ 85 paise per point in the rise of Consumer Price Index Number and same is to be announced in the month of February and August each year. This Dearness Allowance will be neutralising the rise in price of cost of living and the minimum wages will be revised every third year.

"Siddha" System of Medicine

8944. SHRI N. DENNIS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the steps taken by the Government for the promotion "Siddha" System of medical practice; and

(b) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Government have taken the following major steps for development of Siddha System of Medicine:

(i) The Central Council for Research in Ayurveda & Siddha is conducting research programme in Siddha System of Medicine. 14 institutes/units under the Council are engaged in research in this system of medicine.

(ii) Two Departments of Government college of Siddha Medicine at Palayamkottai have been upgraded for Post-Graduate training in maruthuvam and Gunapadam.

(iii) Under the Central Government Health Scheme, one unit each at Madras and New Delhi have been established for providing treatment according to Siddha system to the beneficiaries.

(iv) A Siddha Pharmacopoeia Committee has been constituted to prepare standards formulary and pharmacopoeia of drug: of this system. The first volume of Siddha formulary has already been published.

Steps to Control Filaria

8945. SHRI A. CHARLES: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a national Filaria Control Programme is being implement in the coun-

try;

(b) if so, the steps being taken for the control and eradication of Filaria;

(c) the funds allocated to Kerala for the purpose during the last three years, Year-wise;

(d) the number of Filaria cases reported in Kerala during the last three years, Year-wise;

(e) whether there has been any decline in the number of cases report; and

(f) if not, the reasons therefor and steps proposed to be taken by Government to

accelerate the implementation of the programme?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Yes. National Filaria Control Programme is, at present functioning in 204 towns in 13 States and 4 U.Ts. 27 survey units and 192 clinics are also functioning in the country including Kerala, where 2 survey units and 9 clinics are functioning for monitoring filaria situation and treatment of filaria cases are respectively.

(c) Central Assistance in cash and kind given to Kerala State during past three years is as under:

	<i>Cash</i>	<i>Kind</i>	<i>Total (Rs. In lakhs)</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1987-88	5.00	11.55	16.53
1988-89	1.00	7.74	8.74
1989-90	1.00	8.77	9.77

(d) Number of blood slides examined and Mf (microfilaria carrier) cases & Dis-

eases cases found during the last 3 years are given as under:

	<i>Number Examined</i>	<i>No+Ve for MF</i>	<i>No+ve for Diseases</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1987	109323	2160	1552
1988	82607	1334	1019
1989	57609	885	631

(e) Yes. There is a gradual decline of both Micro filaria carriers and disease cases

during last 3 years.

(f) Does not arise.

Norms for Distribution of Quotas

8946. SHRI ANBARASU ERA: Will the Minister of TEXTILES be pleased to state:

(a) the details of the norms, guidelines prescribed for distribution of Garment Export Entitlements to eligible exporters; and

(b) the role of the Apparel Export Promotion Council in the same?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The details of norms and guidelines prescribed for distribution of Garment Quotas for the years 1988 to 1990 are available in the Public Notice No. 28-ETC (PN)/87 dt. 15th October, 87 copies of which are available in the Parliament Library.

(b) The Apparel Export Promotion Council is the agency for administering the Garment Export Entitlement Distribution Policy announced by the Government.

Palm Oil to Sikkim

8947. SHRI NANDU THAPA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Union Government have granted monthly quota of Palm oil and rapeseed oil for the State of Sikkim; and

(b) if so, the quantity of monthly quota and the date when it was fixed?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). Allocation of edible oils to the States for PDS is made on month to month basis depending upon demands made by the States/UTs,

stock of imported edible oils available with the Government, availability of indigenous oils in the market and prices thereof, and pace of lifting of edible oil allocated to them earlier. Based on the above consideration the allocation of Palmolein oil to Sikkim has been fixed at a level of 100 MTs for the month of May, 1990. Presently, rapeseed oil is not imported for distribution under PDS.

[*Translation*]

Instruction to Kendriya Bhandars

8948. SHRI SURYA NARAYAN YADAV:
SHRI RAJVEER SINGH:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have issued instructions to Kendriya Bhandar, Vasant Vihar, New Delhi for drawing ration only twice a month; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) According to the procedure followed by Delhi Administration, all Fair Price Shops including those operated by Kendriya Bhandars, are delivered supplies of wheat and rice on fortnightly basis and levy sugar on monthly basis.

(b) The decision of fortnightly supplies was taken, taking into account storage constraints, and timely transportation.

[*English*]

High Percentage of Maternal Mortality

8949. DR. DAULTRAO SONUJI AHER: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: